THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION Dated Shillong the 2nd July, 2025

No.HCM.II/133/2019-Rect/105. The Hon'ble the Chief Justice is pleased to constitute an Interview Board for the purpose of assessing the suitability of candidates for the post of Law Clerk-cum-Legal Research Assistant in the High Court of Meghalaya, Shillong comprising the following Judges of this High Court:

- 1. Hon'ble Mr. Justice H.S. Thangkhiew,
- 2. Hon'ble Mr. Justice W. Diengdoh,
- 3. Hon'ble Mr. Justice B. Bhattacharjee.



Memo No.HCM.II/133/2019-Rect/105-AREGISTRAR GENERALCopy to:Dated 2nd July, 2025

- 1. The Registrar cum- PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
- 2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
- 3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
- 4. The Private Secretary to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
- 5. The Registrar (Administration), High Court of Meghalaya, Shillong for favour of kind information.
- 6. The Joint Registrar (Listing)-cum-OSD to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information.
- 7 The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
- 8. Notice Board.
- 9. Office file.

